

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 424
IA/1730/ND/2023 IN IB/3084/ND/2019

IN THE MATTER OF:

Neha Jain	...	Applicant
Versus		
Pebble Glossy Metals Pvt Ltd	...	Respondent

Under Section 9 of IBC, 2016.

Order delivered on 08.04.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,

HON'BLE MEMBER (JUDICIAL)

DR. SANJEEV RANJAN,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant	:	
For the Respondent	:	
For the Liquidator	:	Adv. Pankaj Agarwal, Adv. Shashwat Srivastava, Adv. Aishwarya Srivastava

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to **09.05.2024**.

Sd/-
(Court Officer)